

[Shri B. S. Murthy].

On behalf of Dr. Sushila Nayar, I beg to lay on the Table—

(1) A copy of the Drugs and Cosmetics (Second Amendment) Rules, 1966, published in Notification No. S.O. 3408 in Gazette of India dated the 12th November, 1966, under sub-section (3) of section 33 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-7467/66].

(2) A copy of Notification SRO No. 319/66 published in Kerala Gazette dated the 23 August, 1966, making certain amendments to the Taxation and Finance Rules, under sub-section (2) of section 345 of the Kerala Municipalities Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President, discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-7468/66].

#### NOTIFICATION UNDER CUSTOMS ACT

Shri Sachindra Chaudhuri: On behalf of Shri L. M. Mishra, I beg to lay on the Table a copy of Notification No. GSR, 1810 published in Gazette of India dated the 23rd November, 1966, under section 159 of the Customs Act, 1962. [Placed in Library. See No. LT-7469/66].

#### ANNUAL REPORTS OF COMMODITY COMMITTEES

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shyam Dhar Misra): I beg to lay on the Table a copy each of the following papers:—

(1) (i) Annual Report of the Indian Central Spices and Cashew-

nut Committee for the year 1964-65.

(ii) A statement showing reasons for delay in laying the above Report.

[Placed in Library. See No. LT-7470/66].

(2) Report of the Indian Central Spices and Cashewnut Committee for the period 1st April, 1965 to 30th September, 1965. [Placed in Library. See No. LT-7471/66].

(3) Annual Report of the Indian Central Tobacco Committee for the year 1964-65 (Hindi version). [Placed in Library. See No. LT-7472/66].

(4) Report of the Indian Central Arecanut Committee for the period 1st April, 1965 to 30th September, 1965. [Placed in Library. See No. LT-7473/66].

13.34 hrs.

#### COMMITTEE ON ABSENCE OF MEMBERS FROM SITTING OF THE HOUSE

Shri Jagdev Singh Siddhanti (Jhajjar): I beg to lay on the Table the Minutes of the Nineteenth Sitting of the Committee on Absence of Members from theittings of the House held during the current session.

13.34½ hrs.

#### MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Wednesday, the 30th